

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1104 OF 2019 IN
APPEAL NO. 224 OF 2019 &
IA NOS. 805 & 1106 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**SKS Power Generation (Chattisgarh) Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sajan Poovayya, Sr. Adv.

Counsel for the Respondent (s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Swapna Seshadri for R-3 to 5

ORDER

(Mentioned in the court)

We have heard learned counsel for the parties. Both the parties requested to list the matter for **further hearing on 16.10.2019 at 11 a.m.** instead of 03.10.2019 at 4 p.m.

**(S. D. Dubey)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**